

[Sh. N.J. Rathya]

The Government of Gujarat has been making repeated requests to the Railway Minister and the Planning Commission to convert the railway line and extend it upto Modasa. In 1990, during his tour of Gujarat, the Railway Minister assured that efforts would be made to expedite the work and prompt action would be taken in the matter. Despite his assurance, the pace of work on this line has not been stepped up.

So, I request the Railway Minister to take an immediate step and expedite the work without any further delay.

**(vi) Need to construct Indore-Dewas by-pass on National Highway No. 3 at the earliest**

SHRIMATI SUMITRA MAHAJAN (Indore): Mr. Deputy Speaker, Sir, I would like to draw the attention of the House to this important subject under Rule 377.

Indore is an important city of Madhya Pradesh in all respects, be it industry, culture or education. The Bombay-Agra National Highway No. 3 passes through Indore. During the last 10-20 years, Indore city has grown to such an extent that the National Highway now passes through the heart of the city. A number of big colonies and schools have come up along the highway. Every day, as many 200 cars, 1000 buses, 4000 trucks, 2000 scooters and 7000 bi-cycles ply on the main road. Fatal accidents take place daily on this highway. A plan for Indore-Dewas by-pass was approved several years back and survey work was also completed. But the construction work is yet to start.

It is, therefore, requested that in order to stop loss of human lives and to remove the

inconvenience being faced by the people, work on this by-pass may please be started immediately.

[English]

**(vii) Need to revamp Haldia fertilizer complex**

SHRIPIYUS TIRAKY (Alipurduars): Sir, the Central Government, by an order dated 19.10.'86, had called off all the activities of Haldia Fertilizer Complex, a Public Sector Undertaking for failure to commission this project. The Government of India appointed two foreign consultants to study the revamping and rehabilitation prospect and submit proposal to undertake the job of rehabilitation.

The consultants conducted survey and submitted their report for revamping of the complex. However, the Government did not approve of the proposal in time. Now, it is feared that if the rehabilitation and revamping schemes are not immediately approved of and incorporated in the Eighth Five Year Plan, the project will never come up.

A number of Fertilizer experts have already opined in favour of revamping of Haldia Fertilizer Complex. Successful commissioning of this huge complex, after necessary revamping and rehabilitation, would accelerate the agricultural and economic development of the State of West Bengal and the eastern region, otherwise it would not only unsettle the job of around 1900 permanent employees but shall also stall the development of the region.

Therefore, the Government is urged upon to give its immediate clearance to the rehabilitation and revamping work to save the huge Haldia Fertilizer Complex.